

Order dt.04.08.03

On being mentioned, this disposed of case is taken up.

M.A.No.1091/02 has been filed in this case, by the Respondents, seeking extension of time to comply the final direction given in this O.A. Mr.A.K.Rose, Sr.Standing counsel has disclosed that the order has already been complied with on 28.2.03.

Therefore, this M.A., having already become infructuous, the same is hereby disposed of.


Vice Chairman 48


Member (J)